

sum of Rs. 65,004.80 nP was paid to the Corporation during 1961 on this account.

### Coup-D'etat in Burma

507. **Shri Bibhuti Mishra:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that a *coup-d'etat* took place in Burma on the 2nd March, 1962;

(b) if so, whether Government of India received any message from Burma about the safety of the Indians there and their property; and

(c) whether the change of Government there will affect in any way India's trade ties with Burma?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Yes Sir.

(b) No loss of life or property of Indians in Burma has been reported.

(c) It is not expected that trade between India and Burma will be affected by other than normal consideration, as heretofore.

सरोजिनी नगर क्लर्क क्लब बिल्डिंग , नई दिल्ली;

५०८. श्री बलराज मधोक : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरोजिनी-नगर में क्लर्क क्लब बिल्डिंग तथा उस से लगे हुए पार्क के भारत सेवक समाज को देने की एक शर्त यह है कि उसका राजनैतिक कार्यों के लिये उपयोग न किया जाये;

(ख) यदि हां, तो एक राजनैतिक दल ने इस पार्क का उपयोग आम चुनावों में किन शर्तों के अनुसार किया ; और

(ग) सरकार ने क्या कार्यवाही की अथवा करने का विचार है जिस से

आवंटन की शर्तों का उल्लंघन भविष्य में न हो पाये ?

निर्माण, आवास और संभरण मंत्री (डा० बे० गोपाला रेड्डी) : (क) ये परिसर (प्रेमिसेज) भारत सेवक समाज द्वारा किसी राजनैतिक गतिविधि के लिए प्रयोग में लाये जाने के लिए अभिप्रेत नहीं है ।

(ख) और (ग). सरकार को इस सम्बन्ध में कोई जानकारी नहीं है , पर जांच की जायेगी ।

### Writing off of Refugee Loans

509. { **Shrimati Renu Chakravarty;**  
**Shri Indrajit Gupta:**

Will the Minister of Rehabilitation be pleased to state:

(a) whether there have been discussions regarding writing off of the loans of the refugees from East Pakistan;

(b) if so, whether certain questions in this regard have been addressed to West Bengal Government;

(c) if so, what are they; and

(d) what is the latest position?

**The Minister of Rehabilitation (Shri Mehr Chand Khanna):** (a) Yes.

(b) to (d). The Government of West Bengal have been asked to furnish the exact financial implications of their proposals on the basis of proper and full compilation of accounts by various categories. The matter will be further considered on receipt of the information from the State Government.

### Dandakaranya

510. { **Shrimati Renu Chakravarty;**  
**Shri Indrajit Gupta:**

Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that just about 50 percent of the 82,000 acres

which were supposed to be ready for displaced persons in Dandakaranya by 1961 have been reclaimed;

(b) whether only 23,000 acres have been fully reclaimed and in the remaining area only tree felling has taken place;

(c) whether 25 per cent of this area has to be given over to State Government for tribal rehabilitation;

(d) whether after deducting from public utilities only about 28,000 acres will be available for distribution to displaced persons;

(e) how many displaced persons are in work site camps and villages; and

(f) whether there is any ready land to give to non-displaced persons?

**The Minister of Rehabilitation (Shri Mehr Chand Khanna):** (a) to (f). The attention of the Hon'ble Members is invited to the Progress Report regarding the Dandakaranya Project for the period from the 1st November, 1961, to the 28th February, 1962, which was circulated to the Members of the Sabha on the 16th March, 1962. It will be seen therefrom that upto the end of February, 1962, out of 59,897 acres of land tree-felled, 49,220 acres had been fully reclaimed. Setting apart, 25 per cent. of the reclaimed land for tribals, agricultural land had been allotted to 2,159 families out of 3,677 families moved to village sites. The remaining families, including 385 in transit centres who will be moved to village sites very shortly and will be allotted reclaimed land before the monsoon begins. The land to be fully reclaimed upto the end of the current working season ending in May, 1962, is expected to be sufficient for the total number of families now in Dandakaranya. At present it is not the policy of Government to re-settle non-displaced persons in Dandakaranya.

#### **Water Supply in Coal Mines**

511. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the Committee to go into the question of water supply in the Coal Mines has since been set up;

(b) if so, the members thereof; and

(c) if the reply to part (a) above be in the negative, the reason therefor?

**The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra):** (a) No.

(b) Does not arise.

(c) Since most of the facts are known and several schemes are being scrutinised the question whether it is necessary to appoint a Committee is being further examined.

#### **Allocation for Kerala's Plans**

512. { **Shri A. K. Gopalan:**  
**Shri Kunhan:**  
**Shri M. K. Kumaran:**

Will the Minister of Planning be pleased to state:

(a) the annual allocation for Kerala's plans in 1960-61 and 1961-62;

(b) the amount spent during each of the above years; and

(c) the percentage of performance?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) Rs. 21.11 crores and Rs. 25.23 crores respectively.

(b) and (c). Expenditure incurred during 1960-61 according to departmental actuals is Rs. 21.72 crores i.e. about 103 per cent. of the approved annual plan outlay. Figures of actual expenditure for 1961-62 are not available.

#### **Intermediary System in Land in Kerala**

513. { **Shri A. K. Gopalan:**  
**Shri Kunhan:**  
**Shri M. K. Kumaran:**

Will the Minister of Planning be pleased to state:

(a) whether the attention of the Planning Commission has been drawn